

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5505/2025

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

Date : 25-08-2025 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Kamlendra Mishra, AOR

For Respondent(s) : Ms. Shivani Vij, AOR
Ms. Tanya Srivastava, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

I.A. No.202758/2025 (Appln. For early hearing)

No orders at this stage.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER